

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 872 of 2018

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1. Galbin Samad
2. Bimla Kumari Bilung
- Petitioners
- Versus
1. The State of Jharkhand
2. The Secretary Amrendra Pratap Singh, Human Resources
Development Department, Government of Jharkhand, Ranchi.
3. Uma Shankar Singh, The Director, Secondary Education,
Human Resources Development Department,
Government of Jharkhand, Ranchi.
4. Ashok Kumar Sharma, The Regional Director, Secondary
Education, Human Resources Development Department,
Government of Jharkhand, Ranchi.
5. Upendra Narayan, The District Superintendent of Education, Simdega.
6. Mukti Rani Singh, The District Education Officer, Simdega.
- -- --- Opp. Parties

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
Through Video Conferencing

For the Petitioners	: Mr. Manoj Prasad, Adv.
For the State	: Mr. Rishu Ranjan, A.C. to S.C.-III

07/10.09.2021 Mr. Rishu Ranjan, A.C. to S.C.-III submits by reference to the show-cause dated 27th June 2019 and the reasoned order passed by the Director, Secondary Education, Jharkhand bearing memo no.1423 and 1424 dated 22.05.2019 that the order has been complied with and the representation of the petitioners has been rejected.

In that view of the matter, the instant contempt petition is disposed of.

(Aparesh Kumar Singh, J.)

Shamim/